

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH EAST)

SAKET COURT, NEW DELHI

ORDER No. 97 Dated 26/4/22

To have equitable distribution of work, 200 cases pending in the court of Sh. Sonu Agnihotri, ASJ-03, are hereby withdrawn and assigned to the courts mentioned in the column no. 4 for disposal in accordance with law with immediate effect :-

(1)	(2)	(3)	(4)
S.No.	Name of the transferor Court	Details of cases withdrawn.	Name of the transferee Court
1.	Sh. Sonu Agnihotri, ASJ-03	From this list (Crl. Appeal) - Serial number (1-17), From this list (Crl. Revision) - Serial number (1-8),(10-19), Total 35 Cases.	In the court of undersigned.
		From this list (Crl. Appeal) - Serial number (18-24), (26-45) From this list (Crl. Revision) - Serial number (20-32)(34-48), Total 55 Cases.	Sh. Prashant Sharma ASJ-02
		From this list (Crl. Appeal) - Serial number (46-47),(50-61) (63-75) From this list (Crl. Revision) - Serial number (49-56), (58-64) (66-78), Total 55 Cases.	Sh. Arul Varma ASJ-04/Special Judge (NDPS)
		From this list (Crl. Appeal) - Serial number (76-102), From this list (Crl. Revision) - Serial number (79-82)(84-107), Total 55 Cases.	Sh. Anuj Agrawal ASJ-05

note :-

1. Cases shall be transferred on day to day basis..
2. Parties will be directed to appear before the Transferee court on the same day.
3. Ahlmad of the court of shall ensure that list of the transferred cases are affixed on the Notice Board outside the Transferee and Transferor courts by 10:00 AM so as to avoid inconvenience to the litigants and lawyers.
4. Ahlmad of the Transferor court shall also ensure the transfer of cases through server to the Transferee court.
5. List be also sent to Computer Branch for uploading the same on the website of Saket Court.


(SANJAY GARG - I)
Principal District & Sessions Judge (SE)
Saket Courts, New Delhi.


8271-8284

Delhi, Dated the 26/04/2022

No.Judl./cases transfer/F.53/SE/Saket/2022 _____

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The Ld. District & Sessions Judge (HQ), Tis Hazari Court, Delhi,
3. The Concerned Judicial Officer of South East District, Saket Courts Complex, New Delhi.
4. The Branch Incharge, Filing Section, South-East District, New Delhi,
5. The Chief Proscutor, Prosecution Branch, Saket Courts, New Delhi,
6. PS to District and Sessions Judge, South East, Saket Courts, New Delhi.
7. PRO, Facillitation Center, Saket Courts, New Delhi.
8. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
- ✓ 9. The Web-Site Committee (English/Hindi) Tis Hazari, Delhi to notify the order on website immediately.


Principal District & Sessions Judge (SE)
Saket Courts Complex, New Delhi